

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 73042/2017, 73044/2017, 81434/2017, 81437/2017, in Petition(s) for
Special Leave to Appeal (C) No(s). 20633/2017

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

Date : 24-01-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Sanjay Kumar Visen, AOR
Ms. Ritu Rastogi, Adv.

For Respondent(s) Mr. Vinay P. Tripathi, Adv.
Mr. Abhishek Singh, AOR

Ms. Bharti Tyagi, AOR

Mr. Ajay Kumar Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1, 2, 3, 4, 5, and 6 have failed to file
counter affidavit.

Respondent no. 7 has been served but no one has entered
appearance on his behalf.

The matter shall be processed for listing before Hon'ble
Court.

RAJESH KUMAR GOEL
Registrar